

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.11177/2000  
(From the judgement and order dated 11/04/2000 in WP 5770/00  
of The HIGH COURT OF A.P AT HYDERABAD)

HEMALATHA GARGYA

Petitioner (s)

VERSUS

COMMNR. OF INCOME TAX, A.P. & ANR.

Respondent (s)

(with office report)

with  
SLP(C) Nos. 12853/2000, 12882/2000 and 12991/2000.

Date : 03/11/2000 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. KIRPAL  
HON'BLE MR. JUSTICE A.P. MISRA  
HON'BLE MRS. JUSTICE RUMA PAL

For Petitioner (s) Mr. Sunil Gupta, Adv.  
Ms. A.K. Verma, Adv.  
Mr. B.A. Ranganathan, Adv.  
for M/s J.B. Dadachanji & Co., Advs.

For Respondent (s) Mr. K N Raval, ASG  
Mr. D N Ray, Adv.  
Mr. Ajay Kr. Sharma, Adv.  
Mr. S K Dwivedi, Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J  
.SP2

Special leave granted.

.SP1

(D.P. WALIA)  
COURT MASTER

(S.L. GOYAL)  
COURT MASTER